GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

STARRED QUESTION NO:290
ANSWERED ON:10.12.2001
CODE SHARING AGREEMENT WITH FOREIGN AIRLINES
ADHIR RANJAN CHOWDHURY;YEMPARALA VENKATESWARA RAO

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Air India has entered into code sharing agreements with several foreign airlines recently;
- (b) if so, the details thereof;
- (c) the extent to which the Air India is likely to be benefited therefrom; and
- (d) the financial implications, if any, involved therein?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SYED SHAHNAWAZ HUSSAIN)

(a)and (b): During current year Air India has entered into Code Share/Block Space Agreements (CS/BSA) with Lufthansa,Silk Air, Malayasian Airlines and Thai Airways. At present Air India has such agreements with 14 airlines.

(c)and (d): Under these Agreements, Air India obtains a specified number of seats from the operating carrier at an agreed cost per seat. The revenues derived therefrom accrue wholly to Air India. These code shares present Air India with the ability to hold out services to various markets without committing its own physical resources. Air India is expected to generate a profit of about Rs.92 crores from commercial agreements (CS/BSAs) with foreign airlines during the current financial year.